

(a) whether government have taken any decision on the recommendations of the Poduval Committee on Agro-Economic Research Centres; and

(b) if so, the details thereof and when these recommendations are proposed to be implemented?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). The recommendations of the Poduval Committee on Agro-Economic Research Centres were considered by the empowered Committee appointed by the Government of India. The recommendations of the Empowered Committee have been accepted, and are being implemented on a selective basis in stages.

Rural Water Schemes in Tamil Nadu

4678. SHRI E.S.M. PAKEER MOHAMED: Will the Minister of AGRICULTURE be pleased to state:

(a) the projects approved for Rural Water schemes in Tamil Nadu, district-wise:

(b) whether government of Tamil Nadu has approached the Union Government for financial assistance over and above the budget allocations for implementing these schemes and if so, the details thereof; and

(c) the projects implemented so far under these schemes?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) The Govt. of India has given technical clearance for schemes for 2275 habitations under the Centrally Sponsored Accelerated Rural Water Supply Programme (ARWSP) during 1988-89 and 1989-90 at an estimated cost of Rs. 31.33 crores. The district-wise details are given in attached Statement - I.

(b) The State Government had requested for additional assistance of Rs. 3 crores in March 1990 over and above the allocation under ARWSP for 1989-90.

(c) The details of the projects implemented upto February, 1990 are given in attached Statement - II.

STATEMENT-I

Sl. No.	Name of District	No. of villages	No. of habitations	Estimated cost (Rs. in lakhs)
1	2	3	4	5
i.				
1.	Chengalpattu	36	76	112.0985
2.	North Arcot	25	79	102.7040
3.	South Arcot	34	58	154.0130
4.	Dharmapuri	14	47	66.9750
5.	Salem	115	473	293.3235
6.	Pudukottai	3	3	7.4400
7.	Perivar	4	4	7.4040
8.	Anna	1	1	0.1800
	Total	232	741	744.1380

Sl. No.	Name of District	No. of villages	No. of habitations	Estimated cost (Rs. in lakhs)
1	2	3	4	5
II.				
1.	Chengalpattu	19	27	57.7430
2.	North Arcot	81	210	204.4100
3.	South Arcot	54	91	221.5620
4.	Dharmapuri	59	93	118.2500
5.	Salem	137	415	310.8325
6.	Pudukottai	8	8	22.4300
7.	Periyar	9	9	32.2100
8.	Coimbatore	4	4	15.2000
9.	Anna	11	20	24.5730
	Total	382	877	1002.2105
	Grand Total	614	1618	1746.3485

ANNEXURE. I

Sl. No.	Name of Distt.	As per 1988-89 Action Plan (A)			As per 1989-90 Action Plan (B)			
		No. of Villages	No. of Habitations	Total Cost (in Rs.)	No. of Villages	No. of Habitations	Total Cost (in Rs.)	Total Cost (A)+(B) (in Rs.)
1	2	3	4	5	6	7	8	9
1.	Chengalpattu	22	43	7998200	32	55	10367150	18365350
2.	North Arcot	31	36	8325800	25	36	4990100	13315900
3.	South Arcot	22	24	6010550	1	10	1886500	7897100
4.	Dharmapuri	47	51	6661595	73	78	14076630	20738225
5.	Trichy	37	51	11891200	33	40	10119700	22010900
6.	Thanjavur	17	25	4060900	18	31	5129700	9190600
7.	Pudukkottai	3	3	944400	10	12	1688250	2632650
8.	Nilgiris	9	19	7180400	9	15	6515400	13695800
9.	Madurai	3	4	732000	1	6	1492000	2224000
10.	Anna	2	2	361000	4	5	621000	982000

Sl. No.	Name of Dist.	As per 1988-89 Action Plan (A)					As per 1989-90 Action Plan (B)				
		No. of Villages	No. of Habitations	Total Cost (in Rs.)	No. of Villages	No. of Habitations	Total Cost (in Rs.)	No. of Villages	No. of Habitations	Total Cost (A)+(B) (in Rs.)	
1	2	3	4	5	6	7	8	9			
11.	Ramanathapuram	—	—	—	1	1	287400	287400	287400		
12.	P. Muthu Ramalingam	11	17	2750300	19	20	5669200	8419700	8419700		
13.	Kamarajar	7	7	2373700	8	9	3160500	5534200	5534200		
14.	Tirunelveli-Kattabomman	4	4	726000	4	7	1511000	2237000	2237000		
15.	V.O. Chidambaranar	4	5	1149000	—	—	—	1149000	1149000		
16.	Kanyakumari	19	23	6605000	—	19	3450000	10055000	10055000		
	Total	238	313	67770245	238	344	70964580	138734825	138734825		
									or		
	Grand Total								Rs. 1387.35 lakhs		
									Rs. 3133.6985 lakhs		

STATEMENT-II*ARWSP programme progress report upto February, 1990**(No. of Habitations)*

<i>Sl. No.</i>	<i>Name of District</i>	<i>Completed upto 28.2.90</i>	<i>Ongoing Schemes upto 28.2.90</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
1.	Chengai Anna	103	98
2.	South Arcot	180	3
3.	North Arcot Ambedkar and Tiruvannamalai Sambuvarayar	160	48
4.	Dharmapuri	139	130
5.	Trichy	84	7
6.	Thanjavur	179	56
7.	Pudukkottai	48	61
8.	Salem	328	59
9.	Periyar	11	3
10.	Coimbatore	7	3
11.	The Nilgiris	1	16
12.	Madurai	23	41
13.	Dindigul Quiad-E-Millath	11	24
14.	Ramanathapuram	21	
15.	Pasumpon	11	24
16.	Kamarajar	5	26
17.	Tirunelveli Kattabomman	26	75

1	2	3	4
18.	V.O. Chidambaranar	89	46
19.	Kanyakumari	5	218
TOTAL		1431	938

Applications of Freedom fighters from tamil Nadu

4679. SHRI KANCHI PANNEER SELVAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of applications from tamil Nadu Freedom fighters still pending with Union Government for grant of pension or for condonation of delay in submission of applications in time;

(b) the steps taken by Union Government to expedite payment of freedom fighters pension to such applicants; and

(c) the number of condonation cases that have been finalised as per Shroff Committee recommendations with regard to Tamil Nadu State?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b). 11825 applications were received within the prescribed time limit from freedom fighters in the State of Tamil Nadu. Pension has so far been sanctioned in 3976 cases (including a few cases of delayed applications where delay was condoned) and the remaining cases have not been found eligible for grant of pension under the provisions of the Swatantrata Sainik Samman Pension Scheme. Only those delayed applications, which are accompanied by official documentary evidence of required suffering are considered for grant of Samman Pen-

sion and condonation of delay. No such application is pending with Government of India.

(c) Shroff Committee looks after the cases of freedom fighters only for erstwhile Hyderabad State.

[Translation]

Setting up of Electronic Telephone Exchange at Pukhrayan in Kanpur

4680. SHRI KESHRI LAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have any proposal for setting up of electronic Exchanges in rural areas of Kanpur district, particularly in Pukhrayan;

(b) if so, the details thereof, and

(c) if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K. P. UNNIKRISSHANN): (a) Yes Sir.

(b) There are proposals for setting up of Electronics Exchanges at 14 stations including Pukhrayan as per Statement attached subject to demand and availability of equipment.